

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 101
(IB)-300(PB)/2020

IN THE MATTER OF:

Asset Care and Reconstruction Enterprises Ltd. Applicant/petitioner
v.
Sare Gurugram Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 23.11.2020

CORAM:

**SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant Mr. Kartikey Gupta, Adv.

ORDER

Submissions heard. **Orders Reserved in IA-3783/2020.**

Sd-

**(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT**

Sd-

**(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

23.11.2020
Aarti Makker